

C. A. T. Bench, JAIPUR

Date of Order	Orders
26/10/94 Rep/y filed on 7/11/94 2	Sh. K. N. Sharmaal proxy counsel for Sh. K. L. Thawani Counsel for the applicant None present for the respondents On request of the proxy counsel for the applicant may be listed for admission on 10/11/94. (O. P. Sharma) Administrative Member Gopal Krishna Member (Judl.)
10.11.94 Copy sent to for app 6917 or not 12/11/94 Copy sent Barbar vs Gaur 16/11	Sh. K. L. Thawani Counsel for the applicant. Mr V. S. Gaurjan has read out that the directions have already been given for holding the review DPC. In the light of the submissions made by Mr V. S. Gaurjan, Mr. Thawani withdraws the petition with the liberty to file a fresh petition if the necessity so arises. The Bench stands adjourned as hereby been withdrawn. (V. K. Verma) MCA, (V. K. Verma) VC.